Development of Work Technology

- 3128. SHRI SURESH PACHOURI: Will the PRIME MINISTER be pleased to state:
- (a) whether there is any proposal under Government's consideration to develop works technology in India;
- (b> if so, whether a number of measures in this regard were considered by the Prime Minister;
- (c) whether any guidelines have been issued to the Ministry regarding the development of work technology in India; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M. G. K. MENON): (a) to (d) The information is being collected and will be laid on the Table of the House.

Revised nay s''ale« to Physical Educa tion Teachers in K. V. S.

- 3129. SHRI SANTOSH KUMAR SAHU: Will the PRIME MINISTER be pleased ^{to} state:
- (a) whether it is a fact that some Junior Physical Education Teachers employed in Kendriya Vidyalaya San-gathan had been given a revised pay scales a few years

 back;
- (b) if so. the details: of these Physical Education Teacher's, the original and revised oav scales alongwith the dates when they have been made effective;

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- (c) whether the revised pay scales and the arrears, if any, have since been paid; and
- (d) the details of the those who have not yet go¹ salary in the revis ed/new pay scales?

THE MTW^TTVR OF STATE IN THE MINISTRY O* HUMAN RESOURCE DEVELOPMENT CSHRT CHIMAN-BHAI MEHTA): (a) Yes, Sir.

(b) The details of pay scales of Junior Physical Education Teachers is as indicated below: —

| Old Pay Scale | Revised Pay Scale |
|-----------------|-------------------|
| w. e. f. I-I-73 | w. e. f. 1-1-86 |
| Rs. 330-560 | Rs. 1200-2040 |

(c) and (d) As per record in Office of Commissioner, Kendriya Vidyalaya Sangathan, only One such complaint was received and the payment has been settled.

Shortage of furniture in Kendriya Vidyalayas in Delhi

3130. SHRI SANTOSH KUMAR SAHU: SHRI GURUDAS DAS GUPTA:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that large number of students in Kendriya Vid yalayas of Delhi have to sit on the floor for want of furniture;
- (b) if so, the details of such Vidyalayas in Delhi;
- (c) the details of the requirements of each of these Vidyalayas and the dietails of recurring and non-recurring grants made to each of them during the preceding two years under the head, 'FURNITURE'; and
- (d) the steps contemplated/initiated by the Kendriya Vidyalaya Sangathan to solve this problem?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) No, Sir.

- (b) Does not arise.
- (c) The furniture 5 s met out of non-recrufrin, grant The details of requirements of each Vidyalaya in Delhi are annexed. '[See Appendix CLV, Annexure No. 106]

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(d) Sufficient grants as per the requirement of Kendriya Vidyalayas under the head furniture are released to meet the requirement of furniture for additional sections sanctioned during the current year

Demand Tor increasing number and value of National Awards for Teachers

3131. SHRI SANTOSH KUMAR SAHU: SHRI **BHADRESWAR** BURAGOHAIN:

Will the PRIME MINISER be pleased to state;

(a) whether there has been a per sistent demand for increase in the number and value of National Awards for Teachers given on the Teacher's

Day;

- (b) if so the details thereof; and
- <c) Government's reaction thereto?</p>

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (c) Demands for increase in the value of National Award for Teachers have beeen received from various Teachers Organisations from time to time. From 1987 onwards, the award money has been increased from Rs. 2, 500/- to Rs. 5, 000/-. Since 1988, the number of awards have also been increased from 186 to 300. In view of the recent increase, there is no proposal to further increase the number of awards and the value of award money.

Infiltration into Indian border in Rajouri Sector

3132. SHRI JOHN F. FERNANDES: Will the PRIME MINISTER be pleas ed to state;

(a) whether Government's attention has been drawn to the news item wh; ch appeared in the Indian Express dated the 18th August. 1990 to the effect that terrorists are infiltrating into Indian border on Rajouri Section with sophisticated 'chemical weapons';

- (b) if so, what is Government's reaction thereto: and
- (c) what steps Government propose to take to protect civilian and defence targets from this new strategy which may be adopted by them in the near future?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b) Government do not have any information to suggest that terreriss are infiltrating into India with sophisticated chemical weapons.

(c) Government closely monitor all developments affecting our security and safety and periodically update arrangements to meet any developing threat.

. Employment to disabled soldiers

3133. SHRI PRABHAKAR RiAO, KALVALA: Will the PRIME MINISTER be pleased to state:

- (a) the criteria adopted by Government to provide employment to the disabled' soldiersi/personnel of Army, Air Force;
- (b) the total number of such soldiers given/provided employment upto 31st August, 1990; and
- (c) by when Government propose to provide employment to the rest of the soldiers?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) Under the existing instructions, for the purpose of appointment to Group 'C and 'D' posts under the Central Government, filled through Employment Exchanges, the disabled ex-Servicemen, whether disabled during war or in peace time but whose disability is attributable to military service, are